

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:644  
ANSWERED ON:03.12.2004  
OVERDRAFT FACILITIES TO STATES  
Angadi Shri Suresh Chanabasappa

**Will the Minister of FINANCE be pleased to state:**

- (a) whether overdraft facilities has been extended to different States during the last three years;
- (b) if so, whether the facility has been utilized fully by all States;
- (c) if not, the reasons therefore alongwith the steps taken by the Union Government in this regard.

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a): No, Sir. However, Reserve Bank of India currently provides a specific overdraft facility over and above Ways & Means Advance in terms of their Scheme effective from 1st April, 2003.
- (b): States have used Reserve Bank of India facility as and when they have liquidity requirement over and above Ways & Means Advance limits.
- (c): Does not arise.